

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench - Court No. – I

Sl. No	Application No. OR Appeal No.	Appellant	Respondent	Impugned Order No.
1	ST/1817/2011	HINDUSTAN STEELWORKS CONSTRUCTION LTD	VISAKHAPATNAM-I	Order-in-Appeal No. 17/2011 dated 16.03.2011
2	E/1133/2012	L. SEETHARAMAIAH, SRI VARALAKSHMI JUTE TWINE MILLS PVT LTD	VISAKHAPATNAM-I	Order-in-Appeal No.VIZ-STX-001-COM-011-12 dated 17.01.2012
3	E/1134/2012	Y. SUDHEER, SENIOR GENERAL MANAGER (MKTG), SRI VARALAKSHMI JUTE TWINE MILLS PVT LTD	VISAKHAPATNAM-I	Order-in-Appeal No.VIZ-STX-001-COM-011-012 dated 17.01.2012
4	E/1135/2012	P. SATYANARAYANA SRI VARALAKSHMI JUTE TWINE MILLS PVT LTD	VISAKHAPATNAM-I	Order-in-Appeal No.VIZ-STX-001-COM-011-012 dated 17.01.2012
5	E/1179/2012	VISAKHAPATNAM-II	RHI CLASIL LTD	Order-in-Appeal No. 14/2012 dated 09.02.2012
6	E/1812/2012	ADITYA STEEL ROLLING MILLS	VISAKHAPATNAM-I	Order-in-Appeal No.VIZ-STX-001-COM-001-055-2012 dated 21.03.2012
7	E/2766/2012	AUROBINDO PHARMA LTD (UNIT XI)	VISAKHAPATNAM-I	Order-in-Appeal No.VIZ-CEX-001-COM-001-082-2012 dated 22.06.2012
8	E/3256/2012	Sahuwala High Pressure Cylinders Pvt Ltd	VISAKHAPATNAM-I	Order-in-Appeal No.VIZ-CEX-001-COM-108-2012 dated 31.08.2012
9	ST/1118/2012	SRI BALAJI MARINE & CIVIL ENGINEERING WORKS	VISAKHAPATNAM-I	Order-in-Appeal No.VIZ-STX-001-COM-021-012-2012 dated 17.01.2012
10	ST/2362/2012	RAIN CII CARBON (VIZAG) LTD	VISAKHAPATNAM-I	Order-in-Appeal No.VIZ-STX-001-069-12 dated 14.05.2012
11	ST/25123/2013	Bharat Sanchar Nigam Ltd	VISAKHAPATNAM-II	Order-in-Original No.62/2012 dated 09.10.2012
12	ST/25170/2013	Futura Technological Services	VISAKHAPATNAM-II	Order-in-Original No.60/2012 dated 28.09.2012
13	ST/25193/2013	Hindustan Steelworks Construction Ltd	VISAKHAPATNAM-II	Order-in-Appeal No.26/2012 dated 30.10.2012

14	ST/25304/2013	Kv Mohana Rao	HYDERABAD-I	Order-in-Original No.117/2012 dated 28.09.2012
15	ST/27205/2013	K V Ramana Reddy	VISAKHAPATNAM-II	Order-in-Appeal No.11/2013 dated 25.03.2013
16	ST/27206/2013	Abhi Constructions	VISAKHAPATNAM-II	Order-in-Original No.12/2013 dated 25.03.2013
17	ST/27426/2013	P Surya Rao & Brothers	VISAKHAPATNAM-II	Order-in-Appeal No.20/2013 dated 08.05.2012
18	ST/27686/2013	Coastal Green Belt Developers	VISAKHAPATNAM-I	Order-in-Appeal No.23/2013 dated 14.06.2013
19	E/21772/2014	Coromandel Paints Ltd	GUNTUR	Order-in-Appeal No.12/2014 dated 10.02.2014
20	ST/20017/2014	Parthas Engineering	VISAKHAPATNAM-I	Order-in-Original No.50/2013 dated 25.09.2013
21	ST/20473/2014	Hindustan Steels Construction Ltd	VISAKHAPATNAM-I	Order-in-Appeal No.55/2013 dated 11.11.2013
22	ST/20587/2014	Akash Dredging & Marine Services Pvt Ltd	VISAKHAPATNAM-I	Order-in-Appeal No.01/2014 dated 06.01.2014
23	ST/21251/2014	Bharat Heavy Plate And Vessels Ltd	VISAKHAPATNAM-I	Order-in-Original No.VIZ-STX-001- COM-026-12 dated 23.12.2013
24	ST/21463/2014	Bharat Heavy Plate & Vessels Ltd	VISAKHAPATNAM-I	Order-in-Original No.VIZ-STX-001- COM-001-14 dated 13.01.2014
25	ST/21911/2014	Phoenix It Solutions Ltd	VISAKHAPATNAM-I	Order-in-Original No.VIZ-STX-001- COM-010-14 dated 29.01.2014
26	ST/22135/2014	Smt Mattapalli Parimala	VISAKHAPATNAM-II	Order-in-Appeal No.VIS-EXCUS-002- APP-005-2014 dated 21.03.2014
27	ST/22302/2014	Visakha Cargo Movers	VISAKHAPATNAM-I	Order-in-Appeal No.VIZ-STX-001- COM-029-14 dated 11.03.2014
28	ST/23738/2014	Merilyn Shipping & Transports	VISAKHAPATNAM-I	Order-in-Appeal No.57/2014V-IST dated 15.09.2014
29	E/21283/2015	Hbl Power Systems Ltd	VISAKHAPATNAM-I	Order-in-Appeal No.VSP-EXCUS-036- 037-14-15 dated 27.02.2015

30	E/21564/2015	Yaashi Steels Products Pvt Ltd	VISAKHAPATNAM-I	Order-in-Appeal No.VIZ-EXCUS-001-APP-002-15-16 dated 08.04.2015
31	ST/20475/2015	Comfort Travels	VISAKHAPATNAM-I	Order-in-Appeal No.VIZ-EXCUS-001-COM-082-14-15 dated 18.12.2014
32	ST/20926/2015	Akash Dredging And Marine Services Pvt Ltd	VISAKHAPATNAM-I	Order-in-Original No.HYD-EXCUS-001-COM-029-14-15 dated 31.12.2014
33	E/30312/2016	Hindustan Petroleum Corporation Limited	VISAKHAPATNAM-I	Order-in-Appeal No.VIZ-EXCUS-001-APP-088-090-15-16 dated 17.03.2016
34	E/30664/2016	R H I Clasil Private Limited	VISAKHAPATNAM-I	Order-in-Original No.VIZ-EXCUS-002-COM-027-15-16 dated 30.03.2016
35	E/30826/2016	Yaashi Steel Products Pvt Limited	VISAKHAPATNAM-I	Order-in-Appeal No.VIZ-EXCUS-001-APP-031-16-17 dated 25.07.2016
36	E/30827/2016	Yaashi Steel Products Pvt Limited	VISAKHAPATNAM-I	Order-in-Appeal No.VIZ-EXCUS-001-APP-015-16-17 dated 31.05.2016
37	E/30856/2016	Rashtriya Ispat Nigam Limited	VISAKHAPATNAM-I	Order-in-Original No.VIZ-EXCUS-002-COM-24-25-15-16 dated 17.03.2016
38	E/30884/2016	R H I Clasil Private Limited	VISAKHAPATNAM-I	Order-in-Original No.KKD-EXCUS-COM-12-16-17 dated 11.08.2016
39	ST/30008/2016	Deekshita Constructions	GUNTUR	Order-in-Appeal No.TTD-EXCUS-000-APP-024-15-16 dated 31.12.2015
40	ST/30210/2016	Bharat Heavy Electricals Ltd	VISAKHAPATNAM-I	Order-in-Appeal No.VIZ-EXCUS-001-APP-052-15-16 dated 30.12.2016
41	ST/30211/2016	Bharat Heavy Electricals Ltd	VISAKHAPATNAM-I	Order-in-Appeal No.VIZ-EXCUS-001-APP-056-15-16 dated 31.12.2015
42	ST/30402/2016	Krishnapatnam Port Company Ltd	NELLORE	Order-in-Appeal No.VIZ-EXCUS-003-COM-19-2015-16-ST dated 15.03.2016
43	ST/30466/2016	Atr Warehousing Private Limited	VISAKHAPATNAM-I	Order-in-Appeal No.VIZ-EXCUS-001-APP-059-15-16 dated 22.01.2016
44	ST/30698/2016	Surya House Keeping	VISAKHAPATNAM-I	Order-in-Original No.VSP-EXCUS-001-COM-005-16-17 dated 30.06.2016
45	ST/30903/2016	Bharat Heavy Electricals Ltd	VISAKHAPATNAM-I	Order-in-Appeal No.VIZ-EXCUS-001-APP-029-16-17 dated 30.06.2016

Appearance
For the Appellant

2, 3, 4, 34, 38 & 40 - Shri G. Prahlad, Advocate
10 - Ms. Aishwarya, Advocate

For the Respondent

Departmental Representatives:

Shri L.V. Rao, N. Bhanu Kiran, Mir Anwar Mohiuddin, B. Guna Ranjan, V.R. Pavan Kumar, A V L N Chary, C. Mallikarjun Reddy, A. Rangadham

Coram: Hon'ble S.K. MOHANTY, MEMBER (JUDICIAL)
Hon'ble Mr. P.V. SUBBA RAO, MEMBER (TECHNICAL)

FINAL ORDER No. A/30514-30558/2020

Date of Hearing:17.02.2020
Date of Decision:17.02.2020

[ORDER PER: BENCH]

1. The department has filed in the above appeals applications filed by the appellants under Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 and produced copies of the acknowledgements and discharge certificates.
2. Accordingly, in terms of Section 127(6) of the Finance (No.2) Act, 2019, the above appeals are deemed to have been withdrawn.
3. All these appeals are dismissed as withdrawn.

(Order dictated & pronounced in open court)

(S.K. MOHANTY)
MEMBER (JUDICIAL)

(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)